

Pt. 21. 3T. 45 2232 - 4/21/2022 [14/3/2022] 3F 8

प्रहन सं. [क. 2232]

R. Subrahmanyam, IAS
Secretary



Ministry of Social Justice and Empowerment
Department of Social Justice & Empowerment
Government of India

D.O.No.11020/2/2020-DWBDNC
18th August, 2020

Dear Colleague,

You may be aware that Ministry of Social Justice and Empowerment has constituted a Development and Welfare Board for De-notified, Nomadic and Semi Nomadic Communities (DWBDNC). These communities emerge as one of the most vulnerable and neglected communities across the country and normally live in hard-to-reach places. Most of them do not own land and live in tents, jhuggies, katcha or semi-pucca houses.

2. In spite of their poverty and low-income, they are deprived of access to entitlement and legal rights like possession of official documents that includes BPL card, Ration card, Aadhar card, Caste certificate, Voter ID card etc. Possession of these documents is vital for accessing any services and benefits for development programmes of State and/or Central Government.

3. Government of India is committed to providing these basic rights to these deprived communities and also to conduct a survey of such households in your State, through the State Government. The survey is proposed to be a household survey of the DNTs identified in your State (List enclosed), covering demographic profile, socio-economic status. The formats of this survey and the modalities would be finalized in consultation with the State Governments.

4. I will be grateful if you entrust the responsibility of conducting this survey of the DNT communities (List enclosed) in your State/UT to a Department or Organization so that the database can be built up before 31st Dec 2020. The cost for the data collection can be met by the Central Government.

5. I will be grateful for intimating the details of the Department / Organization and the Nodal officer so as to coordinate for expeditious conduct of this survey. Shri Ashish Rawat, IFS, CEO, DWBDNC will be in further contact with you in the matter.

With regards,

Yours sincerely,

18/3
(R. Subrahmanyam)

To
Chief Secretaries of State/UT Governments

Enclosure : As above

DD (DHT)
Pl put up on file
Date 31/8/20